

21

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/10	IA 133/17 in TP 22/16	For hearing	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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i	Uday Shankar Assts 9482848179	Petitioner	<u>Talpande</u>
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ORDER

Counsel for Petitioner is present. No representation for Respondent. Matter is listed for final hearing in the main petition on 06/03/2018.


Member (T)


Member (J)